

Gang of Sales Tax Evaders

1571. { **Shri Ram Krishan Gupta:**
Shri Muhammed Elias:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 2797 on the 30th August, 1961, and state:

(a) whether the case of sales tax evasion by a gang of tax evaders has been investigated; and

(b) if so, the result thereof?

The Minister of Finance (Shri Morarji Desai): (a) The matter is still under investigation by the police.

(b) Does not arise.

T.A. Officers

1572. { **Shri Ram Krishan Gupta:**
Shri Ajit Singh Sarhadi:
Shri Hem Raj:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 926 on the 25th August, 1961 and state:

(a) whether Government have taken final decision regarding the finalisation of the terms and conditions to be prescribed for Territorial Army Officers who apply for admission to the Indian Military Academy; and

(b) if so, the result thereof?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir. But this matter is under active consideration and early decision may be expected.

(b) Does not arise.

Potdar of Dharmanagar Treasury, Tripura

1573. **Shri Ram Krishan Gupta:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 3646 on the 7th September, 1961 and state the result of steps taken to get the potdar of Dharmanagar Treasury, Tripura extradited in India?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The District Magistrate and the Superintendent of Police, Tripura, had taken up the matter relating to extradition of Shri Jogesh Chandra Majumdar, Potdar, with their counterparts in East Pakistan. The Deputy Commissioner Noakhali, has informed the District Magistrate Tripura in November, 1961, that a case has been instituted against the potdar in Noakhali District under Section 4 of Pakistan (Control of Entry) Act, 1956, which is still pending trial.

Mining Projects in Kashmir

1574. **Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 2796 on the 30th August, 1961 and state:

(a) whether the schemes for mining projects in Kashmir during the Third Five Year Plan period have been approved by the Planning Commission; and

(b) if so, the action taken thereon?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The Planning Commission is awaiting some further data from the Jammu and Kashmir Government regarding the latter's proposal for a fertiliser plant, on which the implementations of the mining projects (lignite and gypsum) depends.

Foreign Experts in Steel Plants

1575. { **Shri Pangarkar:**
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to state the present total strength of foreign experts and technicians in the three steel plants in India country-wise?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): A statement is placed on the Table of the House. [See Appendix II, annexure No. 85].